

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|--|
| 110/16 | 57/17 | Hearing | 433(e) | Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

T. GAJENDRA

Authorised Representative
Ruchi Soya Industries Ltd
9902025874

(Signature)

ORDER

Authorised Representative of the petitioner company is present. He has filed Form 6 application along with index sheet. Office is directed to check and put up in the file. In the meantime, petitioner is directed to serve notice on the Respondents after collecting Notices from the Registry. Listed on 20/04/2017.

(Signature)
Member (J)

(Signature)
Member (T)